candidates and I might inform the hon. Member that of the 22 retrenched, 13 or 14 were considered by the Union Public Service Commission to be thoroughly unfit to hold the job. Even if there had not been any retrenchment, we would have been forced to discharge the 13 or 14 of them.

Oral Answers

MR. CHAIRMAN: It is a long answer.

STANDARDIZATION OF SCALES OF PAY OF STAFF ARTISTES IN ALL INDIA RADIO

- *454. SHRIMATI PARVATHI KRISHNAN: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:
- (a) whether Governmenc propose to standardise the scales of pay and con ditions of service of the staff artistes employed in the All India Radio;
- (b) if so, what are the proposals under consideration; and
- (c) when they are likely to be given effect to?

THE PARLIAMENTARY SECRETARY TO THE MINISTER FOR INFORMATION AND BROADCASTING (SHRI G. RAJAGOPALAN): (a) Conditions of service of the staff artistes in All India Radio have been settled and a copy of the relevant orders is laid on the Table of the Sabha. [See Appendix VIII, Annexure No. 129.] Effect has already been given to these conditions of service.

(bi and (c). The scheme of standardisation of the scales of pay is under consideration as part of the main question of the formation of a Production Staff for programmes. It is hoped the scheme will be finalised soon.

PAKISTANI RAIDS IN JAMMU AND KASHMIR STATE

*455. SHRI S. PANIGRAHI: Will the PRIME MINISTER be pleased to state:

(a) whether Pakistani nationals have recently raided some villages in Kashmir;

to Questions

- (b) whether Pakistan militia crossed the border line and the cease-fire line in that State: and
- (c) if so, what steps Government have taken to prevent such raids?

THE DEPUTY MINISTER FOR EX-TERNAL AFFAIRS (SHRI ANIL K. CHANDA): (a) and (b). There have been some raids by Pakistani nationals into the State of Jammu and Kashmir during the month of August 1954. It is not known whether any personnel of the Pakistan militia participated in these

(c) In view of the long stretch of the ceasefire line and the Jammu-Punjab (P) border, it is not possible to prevent such raids altogether. Suitable measures are. however, taken to check them.

SHRI S. MAHANTY: How many times in the past did such incidents occur?

MR. CHAIRMAN: This year?

SHRI S. MAHANTY: In the last year.

SHRI ANIL K. CHANDA: In 1953, there were 76 border raids in the Jammu-Kashmir border. There were 71 raids and 5 violations of the ceasefire line. During the period January-July, 1954, there have been 50 border raids. 46 raids and 4 violations of the ceasefire line

SHRI S. MAHANTY: Sir, the consistency of the raids seems to remain. I May we know what steps the Government of India took to prevent such raids last year?

SHRI ANIL K. CHANDA: As I said ' in my answer, it is impossible altogether to stop these raids but every possible step is being taken to stop these incidents as far as possible.